

**REVIEW AND ANNUAL REPORTS OF SINGARENI COLLIERIES CO. LTD., KOTTAGUDEM FOR 1972-73**

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA):** I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619 of the Companies Act, 1956:—

(1) Review by the Government on the working of the Singareni Collieries Company Limited, Kottagudem Collieries (Andhra Pradesh), for the year 1972-73.

(2) Annual Report of the Singareni Collieries Company Limited, Kottagudem Collieries (Andhra Pradesh), for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6878/74].

**REVIEW AND ANNUAL REPORT OF MINING AND ALLIED MACHINERY CORPORATION LTD., DURGAPUR FOR 1972-73.**

**THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH):** I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1972-73.

(2) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6679/74.]

**EMPLOYEES' STATE INSURANCE (CENTRAL) AMDT. RULES, 1974 AND STATEMENT RE. ANNUAL REPORT OF COAL MINES LABOUR WELFARE ORGANISATION FOR 1972-73.**

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA):** I beg to lay on the Table—

(1) A copy of the Employees' State Insurance (Central) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 306 in Gazette of India dated the 23rd March, 1974, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948.

(2) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Annual Report on the activities of the Coal Mines Labour Welfare Organisation for the year 1972-73.

[Placed in Library. See No. LT-6680/74.]

**ESTIMATES COMMITTEE**

**FIFTY-FIRST REPORT**

**SHRI R K SINHA (Faizabad):** I beg to present the Fifty-first Report of the Estimates Committee on action taken by Government on the Recommendations contained in their Forty-first Report on the Ministry of Communications (Indian Posts and Telegraphs Department)—Telephones.

**PUBLIC ACCOUNTS COMMITTEE  
HUNDRED AND NINTH & HUNDRED AND TENTH REPORTS**

**SHRI H. N. MUKERJEE (Calcutta--North-East):** I beg to present the following Reports of the Public Accounts Committee:—

(1) Hundred and ninth Report on action taken by Government